

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1970  
ANSWERED ON:22.11.2010  
LEGAL COVER TO PERSONNEL  
Shukla Shri Balkrishna Khanderao Balu Shukla

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government proposes to provide legal cover to the personnel performing their duties in border and other areas; and
- (b) if so, the details thereof?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b): Legal cover is provided to Army personnel when deployed in border and other areas in aid to civil authorities. The Armed Forces (Special Powers) Act, 1958 is applicable in the North East and the Armed Forces (J&K) Special Powers Act 1990 to Jammu & Kashmir. Instructions on `Aid to Civil Authorities by the Armed Forces, 1970` also apply as per the Criminal Procedure Code (sections 129-132) for actions relating to maintenance of law & order when Army is requisitioned by the Government.